

19.10.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 19-10-2020**

Sr. No.	Cases	Party Name	Next Purpose
1	SUIT/104257/2012	MS TIP TOP REALTORS AND HOTELS PVT LTD Vs M.C.G.M	ARGUMENTS
2	SUIT/102772/2014 @ NM/103819/2014	1.ALLENBURY FINANCIAL SERVICES PRIVATE LIMITED 2.MR.MANOJ S.JAIN Vs 1.MUNICIPAL CORPORATION OF GREATER MUMBAI 2.THE ASSISTANT ENGINEER B AND F A WARD	ARGUMENTS
3	SUIT/100819/2016 @ NM/100445/2020	Mrs. Munni Birendra Gupta Vs 1.Assistant Commissioner-A Ward 2.MCGM	ARGUMENTS
4	SUIT/101596/2017 @ NM/102489/2017	Andul Kader Mahmud Dinath Vs 1. Designated Officer 2. MCGM	NM ARGUMENTS
5	SUIT/100781/2017	Smt Zarin Irshad Moloobhai Vs 1. MCGM 2. The Assistant Commissioner	NM ORDERS
6	SUIT/102159/2017 @ NM/100715/2018	M/s. Uppals and Co Vs MCGM	NM ORDERS
7	SUIT/101647/2018	M/s. Noor Sheetal Roadways Vs 1.MCGM 2.The Assistant Municipal Commissioner	NM ORDERS
8	SUIT/102110/2015 @ NM/103513/2015	Khemraj Tulsiram Purohit Vs MCGM	NM FOR HEARING
9	SUIT/102037/2017 @ NM/103257/2017	Mr. Pradeep R. Dubey Vs 1. MCGM 2. Navyug Mansion 3. Jaysingh Liladhar Ashar	NM FOR HEARING
10	SUIT/102834/2010	PRAKASH LALCHAND KHATWANI AND ANR Vs THE MUNICIPAL CORPORATION OF GR.BOMBAY	RECORDING EVIDENCE

**Sheristedar
(CR No.05)**

20.10.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 20-10-2020**

Sr. No.	Cases	Party Name	Next Purpose
1	SUIT/104647/2012	MR. SHEIKH AHMED ADBULLA AND ORS Vs SMT RABIYABI ABDUL SALAM AND ORS	C/S ARGUMENTS
	CS/101637/2018	Mr Sheikh Ahmed Abdulla And Ors Vs Rabiya Abdul Salam And Ors	C/S ARGUMENTS
2	SUIT/100756/2018	Dindayal Jamunaprasad Vs 1. MCGM 2. Assistant Commissioner	NM ARGUMENTS
	NM/100874/2018	Dindayal Jamunaprasad - Suit Stamp No. 3042/2018 Vs MCGM and Ors.	NM ARGUMENTS
3	SUIT/100909/2018	1.Sharif Ahmed J.M.Shaikh 2.Mohd.Wasim J.A.Shaikh 3.Abdul Mabood Kaiser Ahmed Khan Vs 1.MCGM 2.Municipal Commissioner and Chairperson 3. Assistant Commissioner	NM ARGUMENTS
4	SUIT/101747/2011	SMT SUSHILA VASU SUVARNA Vs MCGM	NM FOR HEARING
5	SUIT/101506/2012	MR. RAJESH L. SONI Vs MCGM	NM FOR HEARING
6	SUIT/100955/2013	MANISH LOKHAMSI GALA Vs MCGM	NM FOR HEARING
7	SUIT/100956/2013	DAMJI LAKHAMSI SHAH Vs MCGM	NM FOR HEARING
8	SUIT/100957/2013	AMRITBEN KANTILAL GADA Vs MCGM	NM FOR HEARING
9	SUIT/102105/2013	MOHAMED HUSAIN GULAM HUSAIN SHARIFFI Vs MUNICIPAL COR OF GR BOMBAY	NM FOR HEARING
	NM/104147/2013	MOHAMED HUSAIN GULAM HUSAIN SHARIFF Vs BMC	NM FOR HEARING
10	SUIT/101727/2011	KISHOR VERHOMAL DUDANI Vs MCGM	RECORDING EVIDENCE

**Sheristedar
(CR No.05)**

21.10.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 21-10-2020**

Sr. No.	Cases	Party Name	Next Purpose
1	SUIT/101130/2012	ASHOK RAGHUNATH ROKADE Vs M.C.G.M.	NM ARGUMENTS
2	SUIT/100509/2013	M-S AHURA ADVERTISERS PVT LTD Vs MCGM	NM ARGUMENTS
3	SUIT/100654/2014	INAYATABHAI KADARBHAI LOHIA Vs MCGM	NM FOR HEARING
	NM/101381/2014	INAYATBHAI KADARABHAI LOHIA Vs MCGM	NM FOR HEARING
4	SUIT/101450/2014	MOHAMED HUSSAIN GULAM Vs MUNICIPAL CORPORATION OF GREATER BOMBAY	NM FOR HEARING
	NM/101970/2014	MOHAMED HUSAIN GULAM ALI SHARIFFI Vs MCGM	NM FOR HEARING
5	SUIT/101686/2015	Bambahadur Mansukh Singh Vs 1.MCGM 2.The Asst. Municipal Commissioner 3.Mehul Jadhavji Shah	NM FOR HEARING
	NM/102834/2015	Bambahadur Mansukh Singh Vs MCGM And Ors	NM FOR HEARING
6	SUIT/101391/2016	1.Usman Gani Mohamed Raja 2.Ismail Mohammed Lakdawala 3.Abdul Rab Sikandar Shaikh Vs Municipal Corporation of Gr. Mumbai	NM FOR HEARING
	NM/102418/2016	Usman Gani Mohd. Raju And Ors - Suit No.1391 of 2016 Vs BMC	NM FOR HEARING
7	SUIT/100310/2009	Mr. Kunderur Nagraj Mahable Shet Vs Mr. Gulambhai Gheewala Ors	RECORDING EVIDENCE
8	SUIT/101332/2009	LAWYERS CHAMBERS PREMISES CHS LTD Vs B.M.C ORS	RECORDING EVIDENCE
9	SUIT/105386/1978	SUSHIL KAPUR ANR Vs B.M.C.	SUIT STAYED
10	SUIT/104733/2004	BRIJASH KUMAR S.C.CHAUBE Vs B.M.C.	SUIT STAYED

**Sheristedar
(CR No.05)**

22.10.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 22-10-2020**

Sr. No.	Cases	Party Name	Next Purpose
1	SUIT/100850/2011	MR. HABIB I. AHMED KHAN Vs MCGM	C/S ARGUMENTS
	CS/101580/2016	Habib Ali Vs Bmc And Ors	C/S ARGUMENTS
2	SUIT/105899/2007	SUHAS GOVIND LOTLIKAR Vs mcgm AND 3 ORS	C/S ARGUMENTS
	CS/101251/2019	Suhas Govind Lotlikar Vs MCGM And Ors	C/S ARGUMENTS
3	SUIT/100151/2013	KADIR KASAM GUJRATI Vs MCGM	C/S ARGUMENTS
4	SUIT/101775/2014	TRANS BLASCO CONTAINERS PVT LTD Vs 1. MCGM 2. MRS. GULSHAN ROHINTON IRANI	NM ARGUMENTS
	NM/103940/2019	Trans Blasco Containers Pvt. Ltd. Vs MCGM And Ors	NM ARGUMENTS
5	SUIT/103423/2014	Kum.Rohini Devi Alias Rohini Singh Vs 1.The Municipal Corporation of Greater Mumbai 2.The Board Of Trustee of the Port of Mumbai And Ors.	NM ARGUMENTS
	NM/102152/2019		NM ARGUMENTS
	NM/103137/2019		NM ARGUMENTS
6	SUIT/101188/2016	Miss. Najma Habibur Rehman Vs MCGM	NM ARGUMENTS
	NM/102050/2016	Najma Habibur Rehman Khan - Stamp No.6065 of 2016 Vs BMC	NM ARGUMENTS
7	SUIT/101827/2017	Kayvan Hemendra Sanghvi Vs 1. Designated Officer 2. MCGM	NM ARGUMENTS
	NM/103014/2017	Kayvan Hemendra Sanghvi Vs 1. Designated Officer 2. MCGM	NM ARGUMENTS
8	SUIT/102091/2018	Sulsa Premises Co op. Soc. Ltd. Vs 1. MCGM 2. The BMC Office, D ward	NM FOR HEARING
9	SUIT/100237/2009	Renuka K. Shetty Vs B.M.C.	RECORDING EVIDENCE
10	SUIT/101658/2009	RAGHUNATH SHANKAR KANU Vs B.M.C.	RECORDING EVIDENCE

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23.10.2020

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23-10-2020**

Sr. No.	Cases	Party Name	Next Purpose
1	SUIT/100426/2010	PRITHVIRAJ NAGJI JABLEJAOR Vs B.M.C.	C/S ARGUMENTS
	CS/101541/2016	Prithviraj N. Jadeja And Ors Vs BMC And Ors	C/S ARGUMENTS
2	SUIT/100862/2016	Mrs. Gulshan Rohinton Irani Vs 1.Mumbai Municipal Corporation 2.The Asst. Municipal Commissioner 3.The Assistant Engineer	NM ARGUMENTS
	NM/101671/2016	Gulshan Irani Vs BMC	NM ARGUMENTS
3	SUIT/102072/2016		NM ARGUMENTS
	NM/103883/2016	Mr. Habib Ahmed Abdul Masjid Qureshi Vs 1.Municipal Commissioner 2.Asst.Commissioner Estate 3.Assessor and Collector 4.Badri Ahmed Lacewala	NM ARGUMENTS
4	SUIT/102122/2017	Tifco Holdings Limited Vs 1.Inder Bahadur Singh 2.Rajiv Dayal Bhardwaj 3.MCGM	NM ARGUMENTS
	NM/103351/2017	Tifco Holdings Limited Vs 1.Inder Bahadur Singh 2.Rajiv Dayal Bhardwaj 3.MCGM	NM ARGUMENTS
5	SUIT/102430/2017	Mr. Abdul Kadir Ismail Vs MCGM	NM ARGUMENTS
	NM/104162/2017	Mr. Abdul Kadir Ismail Vs MCGM	NM ARGUMENTS
6	SUIT/102481/2017	M/s. Tulsidas Khimji Vs 1. Designated Officer - I 2.MCGM	NM ARGUMENTS
	NM/104105/2017	M/s. Tulsidas Khimji Vs 1. Designated Officer - I 2.MCGM	NM ARGUMENTS
7	SUIT/102253/2015	Sachin M. Madhwani Vs 1.The MCGM 2.Medical Officer of Health	NM FOR HEARING
	NM/102146/2018	Sachin M. Madhwani Vs 1.The MCGM 2.Medical Officer of Health	NM FOR HEARING
8	SUIT/101537/2016	Mr. Prakash Purshottam Parikh Vs 1.MCGM 2.Suresh Kanojia 3.Devidas Shirsagar	NM FOR HEARING
	NM/102013/2016	Prakash P. Parikh - Stamp No. 5910 of 2016 Vacation Court Vs MCGM And Ors	NM FOR HEARING
9	SUIT/100343/2010	SADIQUE ANWAR KORADIA ANR Vs B.M.C.	RECORDING EVIDENCE
10	SUIT/102721/2010	MR. YAKUB KHAN Vs MCGM MUMBAI	RECORDING EVIDENCE

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